

CONTINUED FROM PART- 1

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

CANCELLATION PROCEEDINGS
under Section 19 of the Designs Act, 2000

“The Asstt. Controller of Patents & Designs passed an order on 31/3/2014 to dismiss the petition filed by Ultra Motor India Private Limited of 19, Ground Floor, Okhla Industrial Estate, Phase III, New Delhi-110020, India on 16/1/2009 for cancellation of registration of registered Design No. 202494 dated 19/8/2005 (Reciprocity date in Japan) under class 12-16 titled as ‘Front Cover for a Motor Scooter’ in the name of Honda Motor Co. Ltd., of 1-1, Minami-Aoyama, 2-Chome, Minato-Ku, Tokyo, Japan.”

“The Asstt. Controller of Patents & Designs passed an order on 31/3/2014 to dismiss the petition filed by Ultra Motor India Private Limited of 19, Ground Floor, Okhla Industrial Estate, Phase III, New Delhi-110020, India on 16/1/2009 for cancellation of registration of registered Design No.202495 dated 19/8/2005 (Reciprocity date in Japan) under class 26-06 titled as ‘Front Turn Signal Lamp for a Motor Scooter’ in the name of Honda Motor Co. Ltd., of 1-1, Minami-Aoyama, 2-Chome, Minato-Ku, Tokyo, Japan.”

“The Asstt. Controller of Patents & Designs passed an order on 31/3/2014 to dismiss the petition filed by Ultra Motor India Private Limited of 19, Ground Floor, Okhla Industrial Estate, Phase III, New Delhi-110020, India on 16/1/2009 for cancellation of registration of registered Design No. **202496** dated 19/8/2005 (Reciprocity date in Japan) under class 26-06 titled as ‘Rear combination Lamp for a Motor Scooter’ in the name of Honda Motor Co. Ltd., of 1-1, Minami-Aoyama, 2-Chome, Minato-Ku, Tokyo, Japan.”

CANCELLATION PROCEEDINGS
under Section 19 of the Designs Act, 2000

“The Asstt. Controller of Patents & Designs passed an order on 31/3/2014 to dismiss the petition filed by Ultra Motor India Private Limited of 19, Ground Floor, Okhla Industrial Estate, Phase III, New Delhi-110020, India on 16/1/2009 for cancellation of registration of registered Design No. **202497** dated 19/8/2005 (Reciprocity date in Japan) under class 26-06 titled as ‘Headlight for a Motor Scooter’ in the name of Honda Motor Co. Ltd., of 1-1, Minami-Aoyama, 2-Chome, Minato-Ku, Tokyo, Japan.”

“The Asstt. Controller of Patents & Designs passed an order on 31/3/2014 to dismiss the petition filed by Ultra Motor India Private Limited of 19, Ground Floor, Okhla Industrial Estate, Phase III, New Delhi-110020, India on 16/1/2009 for cancellation of registration of registered Design No. **202498** dated 19/8/2005 (Reciprocity date in Japan) under class 12-16 titled as ‘Rear cover for a Motor Scooter’ in the name of Honda Motor Co. Ltd., of 1-1, Minami-Aoyama, 2-Chome, Minato-Ku, Tokyo, Japan.”

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SL NO	CASE NUMBERS	RENEWED ON
1.	194464	14.03.2014
2.	194465	14.03.2014
3.	194466	14.03.2014
4.	195309	14.03.2014
5.	195312	14.03.2014
6.	195944	13.03.2014
7.	196266	13.03.2014
8.	196267	13.03.2014
9.	196268	13.03.2014
10.	196368	14.03.2014
11.	196374	13.03.2014
12.	196375	13.03.2014
13.	196376	13.03.2014
14.	196377	13.03.2014
15.	196567	14.03.2014

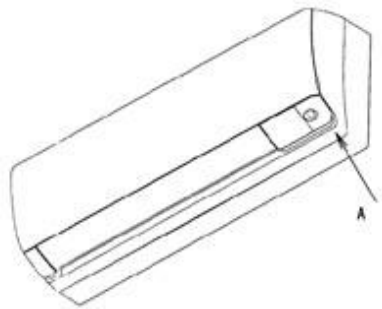
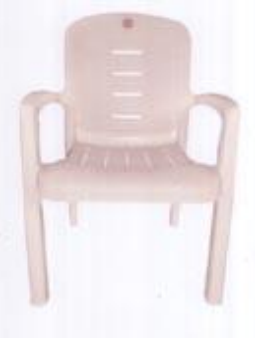

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

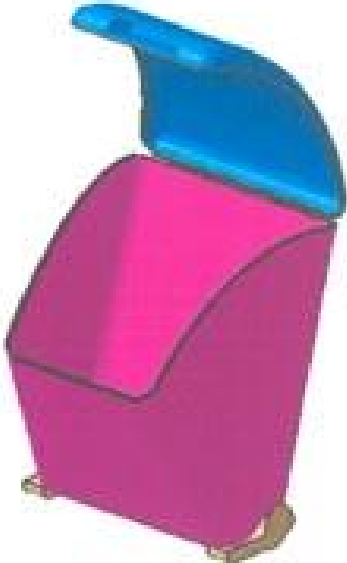
The Design stands in the name of SARTORIUS WEIGHING TECHNOLOGY GMBH registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-


Design No.	Class	Name
238558, 238560, 238561, 238562, 238559, 238563	14-02 238559-(14-03)	SARTORIUS LAB INSTRUMENTS GMBH & CO. KG (A COMPANY INCORPORATED & EXISTING UNDER THE LAWS OF GERMANY) OF WEENDER LANDSTRASSE 94-108, 37075 GOETTINGEN, GERMANY, GERMAN COMPANY

REGISTRATION OF DESIGNS




The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown


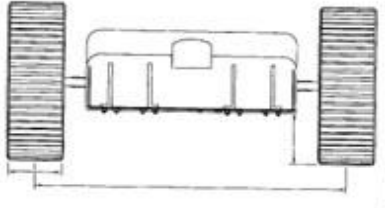
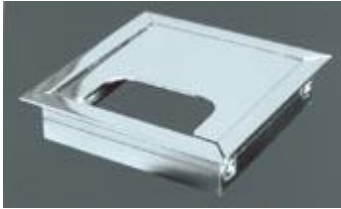
DESIGN NUMBER	255796		
CLASS	23-04		
1) DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS: UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN			
DATE OF REGISTRATION	13/08/2013		
TITLE	AIR CONDITIONER		
PRIORITY NA			
DESIGN NUMBER	256737		
CLASS	06-01		
1) WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	24/09/2013		
TITLE	CHAIR		
PRIORITY NA			
DESIGN NUMBER	254670		
CLASS	12-16		
1) FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESİ, HASAN BASRI CADDESİ NO. 2, SANCAKTEPE, ISTANBUL, TURKEY			
DATE OF REGISTRATION	21/06/2013		
TITLE	VEHICLE SIDE SKIRT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,888	23/01/2013	U.S.A.	



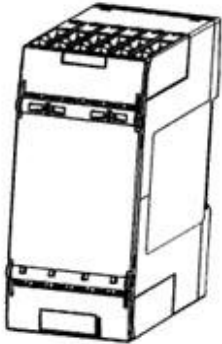
DESIGN NUMBER	255488	
CLASS	12-16	
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, INDIA		
DATE OF REGISTRATION	24/07/2013	
TITLE	UTILITY BOX OF A VEHICLE	
PRIORITY NA		

DESIGN NUMBER	254377	
CLASS	25-02	
1)M/S. DIAMOND FRAMES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956, HAVING PLACE OF BUSINESS AT #4, CORPORATION SHOPPING COMPLEX, PROJECT-II, BREWERY ROAD, SHENOY NAGAR, CHENNAI-600 030, INDIA		
DATE OF REGISTRATION	06/06/2013	
TITLE	FRAME FOR CEILING SYSTEM	
PRIORITY NA		

DESIGN NUMBER	255873	
CLASS	05-05	
1)PARRY MURRAY & CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM		
DATE OF REGISTRATION	16/08/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

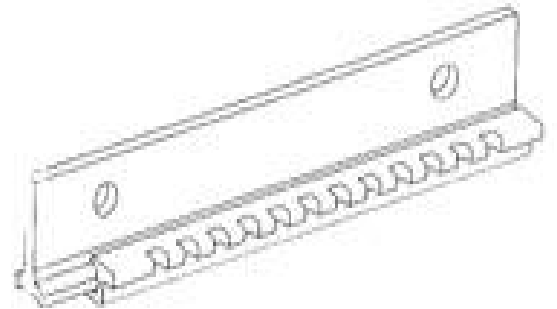
DESIGN NUMBER	257010		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			
DESIGN NUMBER	254131		
CLASS	02-02		
1)NATIONAL INSTITUTE OF DESIGN LOCATED AT PALDI, AHMEDABAD-380007, GUJARAT, HAVING NATIONALITY AS INDIAN			
DATE OF REGISTRATION	28/05/2013		
TITLE	THE GARMENT		
PRIORITY NA			
DESIGN NUMBER	254671		
CLASS	12-16		
1)FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESİ, HASAN BASRI CADDESİ NO. 2, SANCAKTEPE, ISTANBUL, TURKEY			
DATE OF REGISTRATION	21/06/2013		
TITLE	VEHICLE LOWER GRILLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,888	23/01/2013	U.S.A.	

DESIGN NUMBER	254376	
CLASS	25-02	
1)M/S. DIAMOND FRAMES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956, HAVING PLACE OF BUSINESS AT #4, CORPORATION SHOPPING COMPLEX, PROJECT-II, BREWERY ROAD, SHENOY NAGAR, CHENNAI-600030, INDIA		
DATE OF REGISTRATION	06/06/2013	
TITLE	FRAME FOR CEILING SYSTEM (CEILING SECTION)	
PRIORITY NA		
DESIGN NUMBER	252833	
CLASS	15-99	
1)COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, RAFI MARG, NEW DELHI-110001, INDIA, AN INDIAN REGISTERED BODY INCORPORATED UNDER THE REGISTRATION OF SOCIETIES ACT (ACT XXI OF 1860)		
DATE OF REGISTRATION	03/04/2013	
TITLE	OUTDOOR MOBILE ROBOT	
PRIORITY NA		
DESIGN NUMBER	256596	
CLASS	08-06	
1)NILESHBHAI SORATHIYA, INDIAN NATIONALITY, PARTNER OF M/S. SHREE RAJ INTERIOR, INDIAN NATIONALITY, HAVING ADDRESS AT MOVAIYA, TAL: GONDAL, DIST: RAJKOT, GUJARAT STATE, INDIA		
DATE OF REGISTRATION	19/09/2013	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	252555		
CLASS	07-01		
1)MUDITA MULL, OF MULL BUILDINGS, 4, ASHOK MARG, LUCKNOW-226001, INDIA, AN INDIAN CITIZEN			
DATE OF REGISTRATION	20/03/2013		
TITLE	CHEESEBOARD		
PRIORITY NA			
DESIGN NUMBER	255879		
CLASS	09-03		
1)NIMESHKUMAR HIMMATLAL SHAH AN INDIAN NATIONAL SOLE PROPRIETOR OF PADMAVATI PETROLEUM AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT DHARM-RAJ BUILDING, NEAR S.B.I. BANK, SARDAR GANJ ROAD, ANAND, GUJARAT-INDIA			
DATE OF REGISTRATION	16/08/2013		
TITLE	OIL CONTAINER		
PRIORITY NA			
DESIGN NUMBER	251736		
CLASS	13-03		
1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY.			
DATE OF REGISTRATION	18/02/2013		
TITLE	SAFETY RELAY		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001340897	24/08/2012	OHIM	

DESIGN NUMBER	257018	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	254505	
CLASS	12-16	
1)THK CO., LTD., A JAPANESE COMPANY OF 11-6, NISHIGOTANDA 3-CHOME, SHINAGAWA-KU, TOKYO 141-8503., JAPAN		
DATE OF REGISTRATION	14/06/2013	
TITLE	SEAT RAIL FOR MEANS OF TRANSPORT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-032017	28/12/2012	JAPAN



DESIGN NUMBER	252835
CLASS	15-99
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DATE OF REGISTRATION	03/04/2013
TITLE	AMPHIBIAN ROBOT
PRIORITY NA	

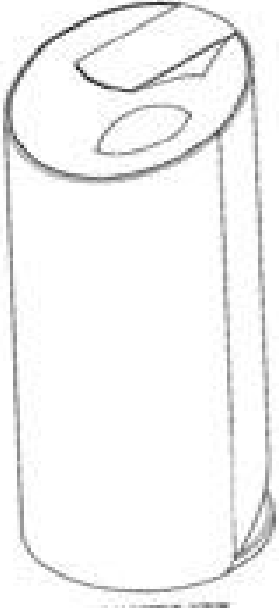


DESIGN NUMBER	252565		
CLASS	07-99		
1)MUDITA MULL, OF MULL BUILDINGS, 4, ASHOK MARG, LUCKNOW-226001, INDIA, AN INDIAN CITIZEN			
DATE OF REGISTRATION	20/03/2013		
TITLE	TRAY		
PRIORITY NA			
DESIGN NUMBER	257021		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			
DESIGN NUMBER	254392		
CLASS	12-16		
1)DONGFENG COMMERCIAL VEHICLE CO., LTD. A COMPANY INCORPORATED UNDER THE LAWS OF CHINA, NATIONALITY: CHINA, ADDRESS AT, NO. 2, WEST CHECHENG ROAD, ZHANGWAN DISTRICT, SHIYAN, HUBEI 442001 CHINA			
DATE OF REGISTRATION	07/06/2013		
TITLE	DRIVING ROOM FOR TRUCK		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201230653991.5	26/12/2012	CHINA	

DESIGN NUMBER	254507		
CLASS	12-16		
1)THK CO., LTD., A JAPANESE COMPANY OF 11-6, NISHIGOTANDA 3-CHOME, SHINAGAWA-KU, TOKYO 141-8503., JAPAN			
DATE OF REGISTRATION	14/06/2013		
TITLE	SEAT RAIL FOR MEANS OF TRANSPORT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-032015	28/12/2012	JAPAN	
DESIGN NUMBER	255202		
CLASS	02-03		
1)ZEDEL (SOCIÉTÉ PAR ACTIONS SIMPLIFIÉE), A FRENCH COMPANY OF ZONE INDUSTRIELLE DE CROLLES, 38920 CROLLES, FRANCE (FR)			
DATE OF REGISTRATION	12/07/2013		
TITLE	HEADBAND		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002166132	14/01/2013	OHIM	
DESIGN NUMBER	255938		
CLASS	10-02		
1)SOWIND SA, A LIMITED COMPANY, INCORPORATED UNDER THE LAWS OF SWITZERLAND, OF THE ADDRESS PLACE GIRARDET 1, 2301 LA CHAUX-DE-FONDS, SWITZERLAND			
DATE OF REGISTRATION	21/08/2013		
TITLE	WRISTWATCH		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
139675	27/03/2013	SWITZERLAND	

DESIGN NUMBER	252567	
CLASS	07-99	
1)MUDITA MULL, OF MULL BUILDINGS, 4, ASHOK MARG, LUCKNOW-226001, INDIA, AN INDIAN CITIZEN		
DATE OF REGISTRATION	20/03/2013	
TITLE	TRAY	
PRIORITY NA		
DESIGN NUMBER	256939	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	254320	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	BUMPER COMPONENT OF VEHICLE	
PRIORITY NA		

DESIGN NUMBER	255803	
CLASS	23-04	
1) LG ELECTRONICS INC. 20 YEOUIDO - DONG, YEONGDEUNGPO - GU, SEOUL 150 - 721, REPUBLIC OF KOREA A CORPORATION INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF KOREA		
DATE OF REGISTRATION	13/08/2013	
TITLE	AIR CLEANER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
30-2013-0007544	13/02/2013	REPUBLIC OF KOREA

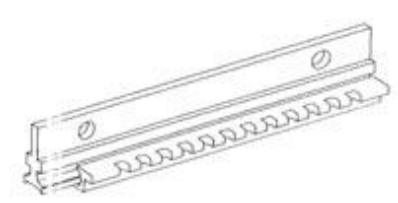




DESIGN NUMBER	252566	
CLASS	07-99	
1) MUDITA MULL, OF MULL BUILDINGS, 4, ASHOK MARG, LUCKNOW-226001, INDIA, AN INDIAN CITIZEN		
DATE OF REGISTRATION	20/03/2013	
TITLE	TRAY	
PRIORITY NA		

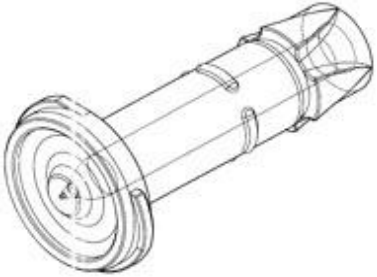
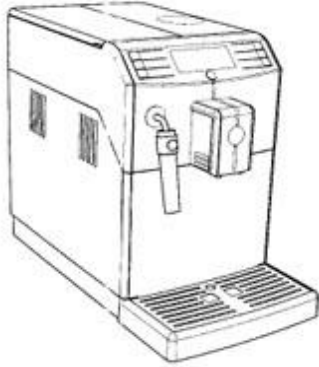



DESIGN NUMBER	252968	
CLASS	23-03	
1) SPIRAX MARSHALL PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT MUMBAI-PUNE ROAD, KASARWADI, PUNE-411034, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	09/04/2013	
TITLE	STEAM TRAP	
PRIORITY NA		




DESIGN NUMBER	254508		
CLASS	12-16		
1)THK CO., LTD., A JAPANESE COMPANY OF 11-6, NISHIGOTANDA 3-CHOME, SHINAGAWA-KU, TOKYO 141-8503., JAPAN			
DATE OF REGISTRATION	14/06/2013		
TITLE	SEAT RAIL FOR MEANS OF TRANSPORT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-032014	28/12/2012	JAPAN	
DESIGN NUMBER	256007		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	23/08/2013		
TITLE	EARRING		
PRIORITY NA			
DESIGN NUMBER	252649		
CLASS	05-06		
1)PROMOD MAHAPATRA, AN INDIAN CITIZEN, OF M/S. S. P. INTERNATIONAL., AN INDIAN COMPANY, AT 79/1, A.J.C. BOSE ROAD, 1ST FLOOR, KOLKATA-700014, STATE OF WEST BENGAL, INDIA			
DATE OF REGISTRATION	25/03/2013		
TITLE	LEATHER SHEET MATERIAL		
PRIORITY NA			

DESIGN NUMBER	251924		
CLASS	12-16		
1)HAYES LEMMERZ HOLDING GMBH, OF LADESTRASSE 1, D-53639 KÖNIGSWINTER, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	27/02/2013		
TITLE	WHEEL RIM FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
40 2012 100 680.0	27/08/2012	GERMANY	
DESIGN NUMBER	256719		
CLASS	11-01		
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA (INDIAN NATIONAL)			
DATE OF REGISTRATION	24/09/2013		
TITLE	NECKLACE JEWELLERY		
PRIORITY NA			
DESIGN NUMBER	248066		
CLASS	15-03		
1)YANMAR CO., LTD., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 1-9, TSURUNOCHO, KITA-KU, OSAKA-SHI, OSAKA 5308311, JAPAN			
DATE OF REGISTRATION	20/09/2012		
TITLE	RICE-PLANTING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-010623	08/05/2012	JAPAN	

DESIGN NUMBER	254439		
CLASS	24-02		
1)PHARMAJET INC., 400 CORPORATE CIRCLE, SUITE N, GOLDEN, COLORADO 80401 UNITED STATES OF AMERICA, A DELAWARE CORPORATION			
DATE OF REGISTRATION	11/06/2013		
TITLE	NEEDLE-FREE SYRINGE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/439,506	12/12/2012	U.S.A.	
DESIGN NUMBER	254527		
CLASS	07-02		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	17/06/2013		
TITLE	COFFEE MAKER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002156331-0001	19/12/2012	OHIM	
DESIGN NUMBER	255242		
CLASS	09-04		
1)JAYESHBHAI TULSIBHAI CHAVDA AND KISHORBHAI NATUBHAI KAKADIYA BOTH INDIAN NATIONAL PARTNERS OF SHREEJI TIMES AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS SHREE HARI IND. ZONE, STREET NO-2 CORNER, PLOT NO-12, N.H. NO-8-B, RING ROAD, SHREE HARI MAIN ROAD, NR. LABH PETROLEUM, RAJKOT-360002, GUJARAT-INDIA			
DATE OF REGISTRATION	15/07/2013		
TITLE	KITCHEN BASKET		
PRIORITY NA			

DESIGN NUMBER	255428	
CLASS	28-03	
1)RECKITT BENCKISER (BRANDS) LIMITED, 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM		
DATE OF REGISTRATION	22/07/2013	
TITLE	SKIN TREATMENT ARTICLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002171074-0001	23/01/2013	OHIM






DESIGN NUMBER	255777	
CLASS	23-02	
1)HANSGROHE SE, OF AUESTR. 5-9, D-77761 SCHILTACH, GERMANY, A GERMAN COMPANY		
DATE OF REGISTRATION	12/08/2013	
TITLE	HEAD SHOWER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001363584-0010	07/03/2013	OHIM



DESIGN NUMBER	251926	
CLASS	12-16	
1)HAYES LEMMERZ HOLDING GMBH, OF LADESTRASSE 1, D-53639 KÖNIGSWINTER, GERMANY, A GERMAN COMPANY.		
DATE OF REGISTRATION	27/02/2013	
TITLE	WHEEL RIM FOR VEHICLES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
40 2012 100 680.0	27/08/2012	GERMANY

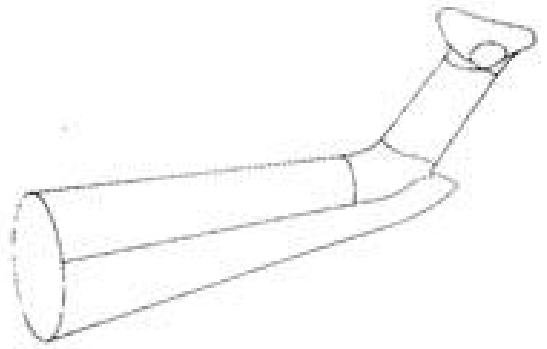


DESIGN NUMBER	255048		
CLASS	24-01		
1)DR. RANA JAGDISH RASIKLAL AN INDIAN NATIONAL HAVING HIS ADDRESS AT PARTH EYE HOSPITAL, 1ST FLOOR, RADHE AVENUE, OPP. BAHUCHRAJI TEMPLE, MANGALPARK, GITAMANDIR ROAD, AHMEDABAD-22, GUJARAT-INDIA			
DATE OF REGISTRATION	05/07/2013		
TITLE	SURGICAL INSTRUMENT		
PRIORITY NA			
DESIGN NUMBER	254065		
CLASS	12-08		
1)GREAT WALL MOTOR COMPANY LIMITED, NO. 2266 CHAOYANG SOUTH ST., BOADING, HEBEI 071000, P.R. CHINA			
DATE OF REGISTRATION	24/05/2013		
TITLE	VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201230582123.2	28/11/2012	CHINA	
DESIGN NUMBER	252250		
CLASS	24-02		
1)BECTON, DICKINSON AND COMPANY, A COMPANY INCORPORATED UNDER THE LAWS OF THE UNITED STATES OF AMERICA, OF 1 BECTON DRIVE, FRANKLIN LAKES, NEW JERSEY 07417-1880, THE UNITED STATES OF AMERICA			
DATE OF REGISTRATION	11/03/2013		
TITLE	CAP FOR A CONNECTOR OF MEDICAL APPARATUS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/431,793	11/09/2012	U.S.A.	

DESIGN NUMBER	253671	
CLASS	12-16	
1)SONA KOYO STEERING SYSTEMS LTD., AN INDIAN COMPANY, OF 38/6 DELHI-JAIPUR ROAD, NH-8, GURGAON-122001, HARYANA, INDIA		
DATE OF REGISTRATION	03/05/2013	
TITLE	PART OF STOPPER FOR POWER STEERING OF A VEHICLE	
PRIORITY NA		
DESIGN NUMBER	254338	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	COMPONENT OF VEHICLE DOOR	
PRIORITY NA		
DESIGN NUMBER	256005	
CLASS	11-01	
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA		
DATE OF REGISTRATION	23/08/2013	
TITLE	EARRING	
PRIORITY NA		

DESIGN NUMBER	251922		
CLASS	12-16		
1)HAYES LEMMERZ HOLDING GMBH, OF LADESTRASSE 1, D-53639 KÖNIGSWINTER, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	27/02/2013		
TITLE	WHEEL RIM FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
40 2012 100 680.0	27/08/2012	GERMANY	
DESIGN NUMBER	256846		
CLASS	23-04		
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY			
DATE OF REGISTRATION	26/09/2013		
TITLE	CEILING FAN		
PRIORITY NA			
DESIGN NUMBER	254960		
CLASS	24-99		
1)J. MITRA & CO. PVT. LTD., AN INDIAN COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT 1956 WHOSE ADDRESS IS A-180, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI, INDIA			
DATE OF REGISTRATION	03/07/2013		
TITLE	DEVICE FOR DETECTION OF TYPHI ANTIBODIES		
PRIORITY NA			

DESIGN NUMBER	246967	
CLASS	12-16	
1)BELL HELICOPTER TEXTRON INC., A U.S. COMPANY, POST OFFICE BOX 482, FT. WORTH, TX, J76101, U.S.A.		
DATE OF REGISTRATION	06/08/2012	
TITLE	TAIL ASSEMBLY FOR HELICOPTER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/413145	10/02/2012	U.S.A.



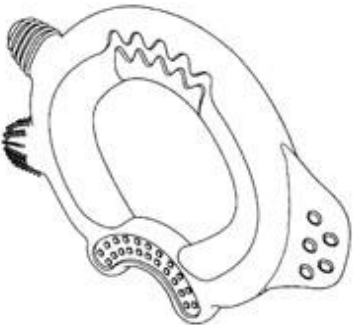





DESIGN NUMBER	254418	
CLASS	13-03	
1)MR. MR. PRASHANT MADHAV DIXIT, WITH HIS ADDRESS AS VIJETA SWITCHGEAR PVT. LTD., E-26, MIDC KUPWAD BLOCK, SANGLI- 416436, MAHARASHTRA, AN INDIAN NATIONAL.		
DATE OF REGISTRATION	11/06/2013	
TITLE	DIGITAL CONTROL PANEL FOR SUBMERSIBLE PUMP	
PRIORITY NA		






DESIGN NUMBER	254524	
CLASS	09-01	
1)DERE, ARUN, BALASHIRAM HAVING NATIONALITY OF INDIA OF THE ADDRESS AT/POST-PADALI ALE, TALUKA-PARNER, DIST-A.NAGAR, 414305, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	17/06/2013	
TITLE	JAR	
PRIORITY NA		



DESIGN NUMBER	255769		
CLASS	12-16		
1)AUDI AG, A JOINT STOCK COMPANY ESTABLISHED UNDER GERMAN LAW, OF 85045 INGOLSTADT, GERMANY			
DATE OF REGISTRATION	12/08/2013		
TITLE	WHEEL RIM FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
728729201	26/03/2013	WIPO	
DESIGN NUMBER	256006		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	23/08/2013		
TITLE	EARRING		
PRIORITY NA			
DESIGN NUMBER	252647		
CLASS	24-04		
1)GLAXO GROUP LIMITED OF THE ADDRESS 980 GREAT WEST ROAD, BRENTFORD, MIDDLESEX TW8 9GS, UNITED KINGDOM			
DATE OF REGISTRATION	25/03/2013		
TITLE	TEETHER DEVICE FOR CHILD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
GB 4026505	27/09/2012	U.K.	
			

DESIGN NUMBER	251923		
CLASS	12-16		
1)HAYES LEMMERZ HOLDING GMBH, OF LADESTRASSE 1, D-53639 KÖNIGSWINTER, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	27/02/2013		
TITLE	WHEEL RIM FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
40 2012 100 680.0	27/08/2012	GERMANY	
DESIGN NUMBER	256718		
CLASS	11-01		
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA (INDIAN NATIONAL)			
DATE OF REGISTRATION	24/09/2013		
TITLE	EAR RING JEWELLERY		
PRIORITY NA			
DESIGN NUMBER	247959		
CLASS	19-06		
1)SOCIETE BIC, A FRENCH COMPANY, OF 14 RUE JEANNE D'ASNIÈRES, 92110 CLICHY, FRANCE			
DATE OF REGISTRATION	17/09/2012		
TITLE	WRITING INSTRUMENT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002011072-0002	19/03/2012	OHIM	

DESIGN NUMBER	246968		
CLASS	12-16		
1)BELL HELICOPTER TEXTRON INC., A U.S. COMPANY, POST OFFICE BOX 482, FT. WORTH, TX, J76101, U.S.A.			
DATE OF REGISTRATION	06/08/2012		
TITLE	MAIN COCKPIT CONTROL PANEL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/413144	10/02/2012	U.S.A.	
DESIGN NUMBER	254326		
CLASS	12-16		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	BUMPER COMPONENT OF VEHICLE		
PRIORITY NA			
DESIGN NUMBER	252722		
CLASS	11-01		
1)YAIR SHIMANSKY, A NATIONAL OF REPUBLIC OF SOUTH AFRICA, OF 8 LOQUAT, UNIT 2, MORENZON ESTATE, CONSTANTIA, 7806, CAPE TOWN, REPUBLIC OF SOUTH AFRICA			
DATE OF REGISTRATION	01/04/2013		
TITLE	GEMSTONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
A2012/01894	31/10/2012	SOUTH AFRICA	

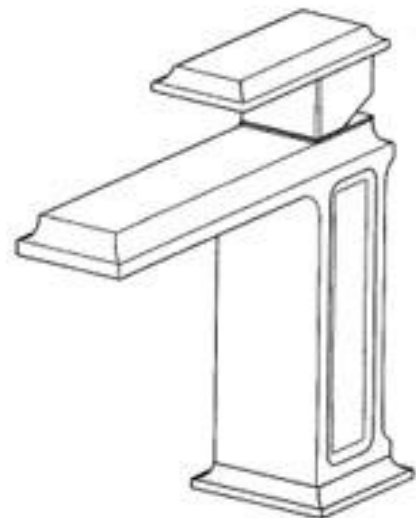
DESIGN NUMBER	251925	
CLASS	12-16	
1)HAYES LEMMERZ HOLDING GMBH, OF LADESTRASSE 1, D-53639 KÖNIGSWINTER, GERMANY, A GERMAN COMPANY.		
DATE OF REGISTRATION	27/02/2013	
TITLE	WHEEL RIM FOR VEHICLES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
40 2012 100 680.0	27/08/2012	GERMANY



DESIGN NUMBER	256720	
CLASS	11-01	
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA (INDIAN NATIONAL)		
DATE OF REGISTRATION	24/09/2013	
TITLE	PENDANT JEWELLERY	
PRIORITY NA		

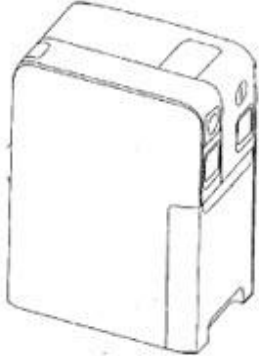



DESIGN NUMBER	254440	
CLASS	23-01	
1)GESSI S.P.A., PARCO GESSI FRAZIONE VINTEBBIO, 13037 SERRAVALLE SESIA (VERCELLI), ITALY, AN ITALIAN JOINT STOCK COMPANY		
DATE OF REGISTRATION	11/06/2013	
TITLE	FAUCET	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
MI2012O000196	13/12/2012	ITALY



DESIGN NUMBER	254528		
CLASS	07-02		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	17/06/2013		
TITLE	COFFEE MAKER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002156331-0004	19/12/2012	OHIM	
DESIGN NUMBER	255397		
CLASS	09-01		
1)VIPIN JAIN AN INDIAN NATIONAL GOKUL INTERNATIONAL, GALA NO. 2 ROOPAL INDUSTRIAL ESTATE, H.P. GAS GODOWN GALLI, BHAYANDAR EAST, THANE-401105			
DATE OF REGISTRATION	25/07/2013		
TITLE	KITCHEN OIL CONTAINER		
PRIORITY NA			
DESIGN NUMBER	256004		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	23/08/2013		
TITLE	EARRING		
PRIORITY NA			

DESIGN NUMBER	251921		
CLASS	12-16		
1)HAYES LEMMERZ HOLDING GMBH, OF LADESTRASSE 1, D-53639 KÖNIGSWINTER, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	27/02/2013		
TITLE	WHEEL RIM FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
40 2012 100 680.0	27/08/2012	GERMANY	
DESIGN NUMBER	254197		
CLASS	04-02		
1)COLGATE-PALMOLIVE COMPANY, A DELAWARE CORPORATION, 300 PARK AVENUE, NEW YORK, NEW YORK 10022, USA & OMRON HEALTHCARE CO., LTD., A JAPANESE CORPORATION, 53, KUNOTSUBO, TERADO-CHO, MUKO-SHI, KYOTO, 617-0002, JAPAN			
DATE OF REGISTRATION	30/05/2013		
TITLE	ELECTRIC TOOTHBRUSH HANDLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-029430	30/11/2012	JAPAN	
DESIGN NUMBER	254523		
CLASS	13-01		
1)M/S. W. G. & B. MANUFACTURING PTY. LTD.: AN AUSTRALIAN COMPANY, OF THE ADDRESS: FACTORY 2, 3 EGAN ROAD, DANDENONG, VICTORIA, 3175, AUSTRALIA			
DATE OF REGISTRATION	17/06/2013		
TITLE	MAGNET ENCAPSULATOR FOR ELECTRIC MOTORS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201216384	18/12/2012	AUSTRALIA	

DESIGN NUMBER	255430		
CLASS	24-01		
1)MAQUET CRITICAL CARE AB; A SWEDISH COMPANY OF RÖNTGENVÄGEN 2, SE-171 54 SOLNA, SWEDEN			
DATE OF REGISTRATION	26/07/2013		
TITLE	CORE OF VENTILATOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002180356	07/02/2013	EUROPEAN UNION	
DESIGN NUMBER			
CLASS	255059		
CLASS	19-02		
1)SHACHIHATA, INC., A JAPANESE COMPANY OF 69, 4-CHOME, AMAZUKA-CHO, NISHI-KU, NAGOYA-SHI, AICHI, JAPAN			
DATE OF REGISTRATION	08/07/2013		
TITLE	STAMP WITH COVER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-000215	09/01/2013	JAPAN	
DESIGN NUMBER			
CLASS	253675		
CLASS	12-16		
1)SONA KOYO STEERING SYSTEMS LTD., AN INDIAN COMPANY, OF 38/6 DELHI-JAIPUR ROAD, NH-8, GURGAON-122001, HARYANA, INDIA			
DATE OF REGISTRATION	03/05/2013		
TITLE	PART OF STOPPER FOR POWER STEERING OF A VEHICLE		
PRIORITY NA			

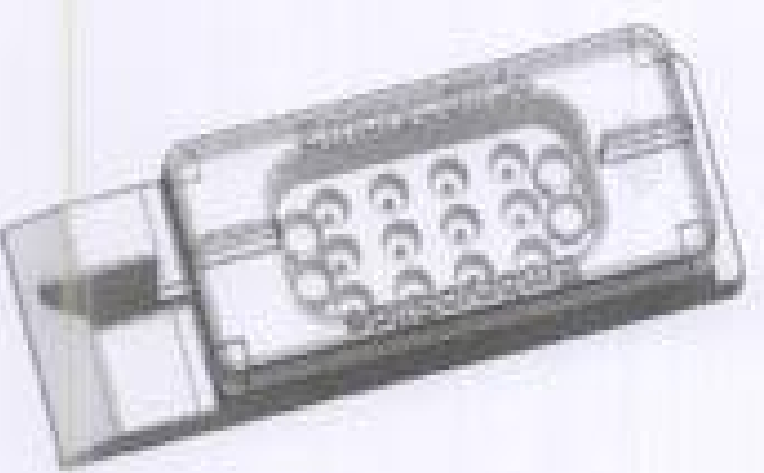
DESIGN NUMBER	254549	
CLASS	24-01	
1)FIELDPOINT (CYPRUS) LIMITED, OF ONEWORLD PARKVIEW HOUSE, 75, PRODROMOU AVENUE, CY-2063 NICOSIA (CYPRUS)		
DATE OF REGISTRATION	18/06/2013	
TITLE	THERAPEUTIC LAMP	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
DM/080 768	20/03/2013	WIPO






DESIGN NUMBER	256792	
CLASS	12-16	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN		
DATE OF REGISTRATION	26/09/2013	
TITLE	GRILL FOR AUTOMOBILE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-007896	09/04/2013	JAPAN




DESIGN NUMBER	254091	
CLASS	24-02	
1)UNISENSE FERTILITECH A/S, A COMPANY INCORPORATED UNDER THE LAWS OF DENMARK, HAVING ITS OFFICE AT TUEAGER 1, 8200 AARHUS N DENMARK		
DATE OF REGISTRATION	27/05/2013	
TITLE	RECEPTACLES (MEDICAL AND LABORATORY EQUIPMENT)	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002145656	30/11/2012	OHIM

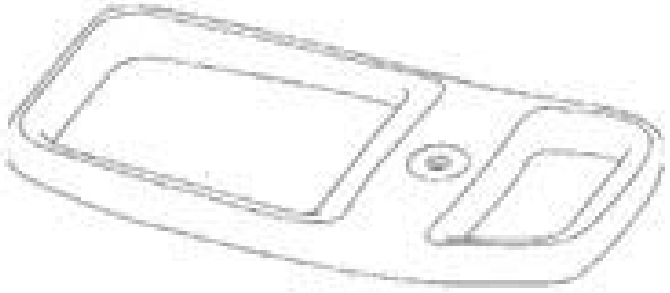



DESIGN NUMBER	253676		
CLASS	12-16		
1)SONA KOYO STEERING SYSTEMS LTD., AN INDIAN COMPANY, OF 38/6 DELHI-JAIPUR ROAD, NH-8, GURGAON-122001, HARYANA, INDIA			
DATE OF REGISTRATION	03/05/2013		
TITLE	STOPPER FOR POWER STEERING OF A VEHICLE		
PRIORITY NA			
DESIGN NUMBER	253182		
CLASS	28-02		
1)HINDUSTAN UNILEVER LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913, HAVING ITS REGISTERED OFFICE AT UNILEVER HOUSE, B. D. SAWANT MARG, CHAKALA, ANDHERI (EAST), MUMBAI 400099, STATE OF MAHARASHTRA, INDIA			
DATE OF REGISTRATION	16/04/2013		
TITLE	SOAP BAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002119891-0001	17/10/2012	OHIM	
DESIGN NUMBER	255792		
CLASS	01-01		
1)M/S. GOLDEN CHOCOLATES PRIVATE LIMITED, (A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), J-6, SECTOR-4, BAWANA, DELHI-110039			
DATE OF REGISTRATION	13/08/2013		
TITLE	CHOCOLATE		
PRIORITY NA			

DESIGN NUMBER	252534	
CLASS	13-03	
1)CROMPTON GREAVES LIMITED, (AN INDIAN COMPANY), AVANTHA HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400030, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	20/03/2013	
TITLE	PROTECTIVE RELAY FOR CIRCUIT BRAKER	
PRIORITY NA		
DESIGN NUMBER	256805	
CLASS	08-06	
1)GODREJ & BOYCE MFG. CO. LTD. OF LOCKS DIVISION (PLANT-18), PIROJSHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY		
DATE OF REGISTRATION	26/09/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	254278	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	FRAME COMPONENT FOR VEHICLE HEADLIGHT	
PRIORITY NA		




DESIGN NUMBER	254371		
CLASS	09-07		
1)PACKAGING PRODUCTS DEL PERU S.A., (A COMPANY INCORPORATED AND EXISTING UNDER THE LAWS OF PERU) WHOSE ADDRESS IS AV. MINERALES N0 349, LIMA 1, PERU			
DATE OF REGISTRATION	06/06/2013		
TITLE	CAP FOR BOTTLE		
PRIORITY NA			
DESIGN NUMBER	254559		
CLASS	07-02		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	18/06/2013		
TITLE	COFFEE MAKER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002156331-0003	19/12/2012	OHIM	
DESIGN NUMBER	253414		
CLASS	08-03		
1)WIRTGEN GMBH, REINHARD-WIRTGEN-STR.2., 53578 WINDHAGEN, GERMANY			
DATE OF REGISTRATION	25/04/2013		
TITLE	CHISEL HOLDER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
EM 002147884	05/12/2012	OHIM	

DESIGN NUMBER	255788	
CLASS	12-11	
1)M/S K. S. MUNJAL INDUSTRIES, E-602, PHASE VII, FOCAL POINT, LUDHIANA-141010 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- MANJINDER SINGH BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	13/08/2013	
TITLE	FORK-CUP FOR BICYCLE	
PRIORITY NA		

DESIGN NUMBER	255432	
CLASS	24-01	
1)MAQUET CRITICAL CARE AB; A SWEDISH COMPANY OF RÖNTGENVÄGEN 2, SE-171 54 SOLNA, SWEDEN		
DATE OF REGISTRATION	26/07/2013	
TITLE	HANDLE OF VENTILATOR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002180356	07/02/2013	EUROPEAN UNION

DESIGN NUMBER	251967	
CLASS	12-16	
1)MITSUBA CORPORATION, A JAPANESE CORPORATION, WHOSE ADDRESS IS 2681, HIROSAWACHO 1-CHOME, KIRYU-SHI, GUNMA 376-85555, JAPAN		
DATE OF REGISTRATION	01/03/2013	
TITLE	HOLDER FOR WIPER ARM	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-21217	03/09/2012	JAPAN

DESIGN NUMBER	253194		
CLASS	26-04		
1)CREE, INC., 4600 SILICON DRIVE, DURHAM, NC 27703, U.S.A			
DATE OF REGISTRATION	17/04/2013		
TITLE	LAMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/435,253	22/10/2012	U.S.A.	
DESIGN NUMBER	252076		
CLASS	26-03		
1)PROMPTEC RENEWABLE ENERGY SOLUTIONS PVT LTD A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956 HAVING ITS REGISTERED OFFICE: SHIBRA FARMS, NAGASANDRA MAIN ROAD, 8TH MILE, TUMKUR ROAD, BANGALORE-560 073 KARNATAKA STATE, INDIA			
DATE OF REGISTRATION	05/03/2013		
TITLE	PUBLIC LIGHTING FIXTURE		
PRIORITY NA			
DESIGN NUMBER	254361		
CLASS	12-16		
1)FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESI, HASAN BASRI CADDESI NO. 2, SANCAKTEPE, ISTANBUL, TURKEY			
DATE OF REGISTRATION	06/06/2013		
TITLE	VEHICLE FENDER WITH STEPBLOCK		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,888	23/01/2013	U.S.A.	

DESIGN NUMBER	255791	
CLASS	01-01	
1)M/S. GOLDEN CHOCOLATES PRIVATE LIMITED, (A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), J-6, SECTOR-4, BAWANA, DELHI-110039		
DATE OF REGISTRATION	13/08/2013	
TITLE	CHOCOLATE	
PRIORITY NA		
DESIGN NUMBER	256804	
CLASS	08-06	
1)GODREJ & BOYCE MFG. CO. LTD. OF LOCKS DIVISION (PLANT-18), PIROJSHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY		
DATE OF REGISTRATION	26/09/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	257061	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	224914	
CLASS	11-99	
1)M/S. PERSONAL CARE SYSTEMS 336/43 GIDC MAKARPURA, VADODARA - 390010. GUJRAT, INDIA.		
DATE OF REGISTRATION	25/09/2009	
TITLE	DECORATIVE ARTICLE	
PRIORITY NA		
DESIGN NUMBER	254276	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	BUMPER COMPONENT OF VEHICLE	
PRIORITY NA		
DESIGN NUMBER	252079	
CLASS	26-03	
1)PROMPTEC RENEWABLE ENERGY SOLUTIONS PVT LTD A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956 HAVING ITS REGISTERED OFFICE: SHIBRA FARMS, NAGASANDRA MAIN ROAD, 8TH MILE, TUMKUR ROAD, BANGALORE-560073 KARNATAKA STATE, INDIA		
DATE OF REGISTRATION	05/03/2013	
TITLE	PUBLIC LIGHTING FIXTURES	
PRIORITY NA		

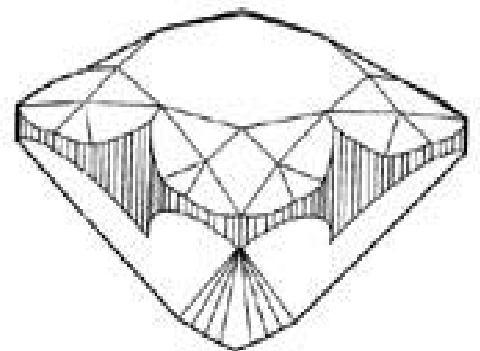
DESIGN NUMBER	254558	
CLASS	07-02	
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
DATE OF REGISTRATION	18/06/2013	
TITLE	COFFEE MAKER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002156331-0002	19/12/2012	OHIM






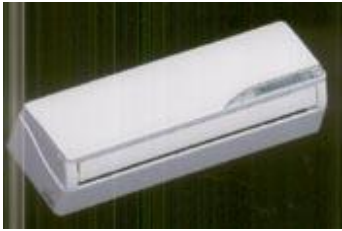


DESIGN NUMBER	255429	
CLASS	28-03	
1)RECKITT BENCKISER (BRANDS) LIMITED, 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM		
DATE OF REGISTRATION	22/07/2013	
TITLE	SKIN TREATMENT ARTICLE WITH COVER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002171074-0002	23/01/2013	OHIM



DESIGN NUMBER	252725	
CLASS	11-01	
1)YAIR SHIMANSKY, A NATIONAL OF REPUBLIC OF SOUTH AFRICA, OF 8 LOQUAT, UNIT 2, MORENZON ESTATE, CONSTANTIA, 7806, CAPE TOWN, REPUBLIC OF SOUTH AFRICA		
DATE OF REGISTRATION	01/04/2013	
TITLE	GEMSTONE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
A2012/01895	31/10/2012	SOUTH AFRICA



DESIGN NUMBER	257097	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	253672	
CLASS	12-16	
1)SONA KOYO STEERING SYSTEMS LTD., AN INDIAN COMPANY, OF 38/6 DELHI-JAIPUR ROAD, NH-8, GURGAON-122001, HARYANA, INDIA		
DATE OF REGISTRATION	03/05/2013	
TITLE	PART OF STOPPER FOR POWER STEERING OF A VEHICLE	
PRIORITY NA		
DESIGN NUMBER	254339	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	WING WITH RUNNING BOARD FOR VEHICLE	
PRIORITY NA		

DESIGN NUMBER	254548	
CLASS	23-04	
1)VIDEOCON INDUSTRIES LIMITED. A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 14 KMS. STONE, AURANGABAD-PAITHAN ROAD, CHITEGAON, TQ.PAITHAN, DIST. AURANGABAD-431105, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	18/06/2013	
TITLE	AIR CONDITIONER	
PRIORITY NA		
DESIGN NUMBER	255789	
CLASS	28-03	
1)MR. BANWARI LAL (INDIVIDUAL), WHOSE ADDRESS 11159, GALI SWARN WALL, MOTIA KHAN, DELHI-110055, INDIAN		
DATE OF REGISTRATION	13/08/2013	
TITLE	BATH SPONGE	
PRIORITY NA		
DESIGN NUMBER	256803	
CLASS	08-06	
1)GODREJ & BOYCE MFG. CO. LTD. OF LOCKS DIVISION (PLANT-18), PIROJSHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY		
DATE OF REGISTRATION	26/09/2013	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	257053	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	254273	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	FRAME COMPONENT FOR VEHICLE HEADLIGHT	
PRIORITY NA		
DESIGN NUMBER	253205	
CLASS	30-03	
1)SWASTIK INDUSTRIES, AN INDIAN PROPRIETORSHIP CONCERN, OF WHICH THE PROPRIETOR IS NEERAJ JAIN, AN INDIAN NATIONAL OF C-37/1 WAZIRPUR INDUSTRIAL AREA, DELHI, 110052, INDIA		
DATE OF REGISTRATION	17/04/2013	
TITLE	ANIMAL FOOD BOWL	
PRIORITY NA		

DESIGN NUMBER	254365	
CLASS	26-06	
1)FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESİ, HASAN BASRI CADDESİ NO. 2, SANCAKTEPE, İSTANBUL, TURKEY		
DATE OF REGISTRATION	06/06/2013	
TITLE	VEHICLE LAMP	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/443,888	23/01/2013	U.S.A.

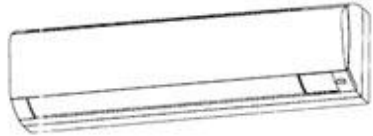
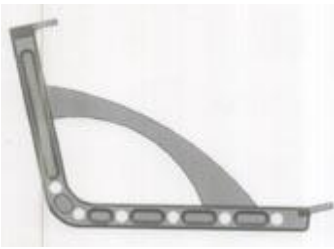






DESIGN NUMBER	255538	
CLASS	22-06	
1)RECKITT BENCKISER (BRANDS) LIMITED, 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM		
DATE OF REGISTRATION	29/07/2013	
TITLE	INSECT REPELLENT DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002175349-0003	30/01/2013	OHIM







DESIGN NUMBER	255268	
CLASS	07-01	
1)MARICO LIMITED, AN INDIAN COMPANY, OF RANG SHARDA, K.C. MARG, BANDRA RECLAMATION, BANDRA WEST, MUMBAI-400050 (INDIA)		
DATE OF REGISTRATION	16/07/2013	
TITLE	BOWL	
PRIORITY NA		




DESIGN NUMBER	255795		
CLASS	23-04		
1) DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS: UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN			
DATE OF REGISTRATION	13/08/2013		
TITLE	AIR CONDITIONER		
PRIORITY NA			
DESIGN NUMBER	252771		
CLASS	12-16		
1) PACOLINE INDUSTRIES PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 21/1, HADAPSAR INDUSTRIAL ESTATE, HADAPSAR, PUNE-411013, MAHARASHTRA, INDIA.			
DATE OF REGISTRATION	02/04/2013		
TITLE	HATRACK BRACKET IN LUGGAGE RACK USED IN VEHICLES		
PRIORITY NA			
DESIGN NUMBER	256026		
CLASS	09-01		
1) THE ABSOLUT COMPANY AKTIEBOLAG A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWEDEN, HAVING ITS OFFICE AT 117 97 STOCKHOLM, SWEDEN			
DATE OF REGISTRATION	23/08/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002190439	25/02/2013	OHIM	


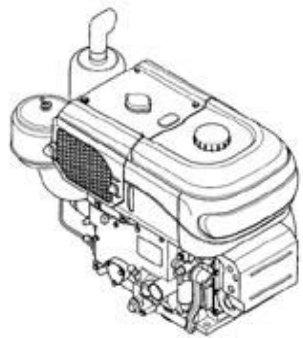

DESIGN NUMBER	256807		
CLASS	08-06		
1)GODREJ & BOYCE MFG. CO. LTD. OF LOCKS DIVISION (PLANT-18), PIROJSHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY			
DATE OF REGISTRATION	26/09/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	254280		
CLASS	12-16		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	FRAME COMPONENT FOR VEHICLE HEADLIGHT		
PRIORITY NA			
DESIGN NUMBER	254031		
CLASS	24-01		
1)KONINKLIJKE PHILIPS ELECTRONICS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	22/05/2013		
TITLE	COMPUTERISED TOMOGRAPHY SCANNER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002140863-0002	22/11/2012	OHIM	

DESIGN NUMBER	254646		
CLASS	12-16		
1)SCANIA CV AB, A SWEDISH COMPANY OF, SE-151 87, SÖDERTÄLJE, SWEDEN			
DATE OF REGISTRATION	21/06/2013		
TITLE	PILLAR PANEL FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330031583.0	31/01/2013	CHINA	
DESIGN NUMBER	252153		
CLASS	10-05		
1)COSTRUZIONI ELETTRONICHE INDUSTRIALI AUTOMATISMI S.P.A. C.E.I.A. S.P.A., A CORPORATION ORGANIZED UNDER THE LAWS OF ITALY, WHOSE ADDRESS IS CIVITELLA IN VAL DI CHIANA (AR), VIA STRADA PROVINCIALE PESCAIOLA, 54/G-56 CAP, I-52040 FRAZIONE VICIOMAGGIO, ITALY			
DATE OF REGISTRATION	06/03/2013		
TITLE	METAL DETECTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001342570-0001	06/09/2012	OHIM	
DESIGN NUMBER	254561		
CLASS	07-02		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	18/06/2013		
TITLE	MILK CONTAINER FOR COFFEE MAKER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002156331-0005	19/12/2012	OHIM	




DESIGN NUMBER	255793	
CLASS	01-01	
1)M/S. GOLDEN CHOCOLATES PRIVATE LIMITED, (A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), J-6, SECTOR-4, BAWANA, DELHI-110039		
DATE OF REGISTRATION	13/08/2013	
TITLE	CHOCOLATE	
PRIORITY NA		

DESIGN NUMBER	255266	
CLASS	26-03	
1)HAVELLS INDIA LIMITED HAVING REGISTERED OFFICE AT 1, RAJ NARAIN MARG, CIVIL LINES, DELHI 110054.		
DATE OF REGISTRATION	16/07/2013	
TITLE	STREET LIGHT LUMINAIRE	
PRIORITY NA		

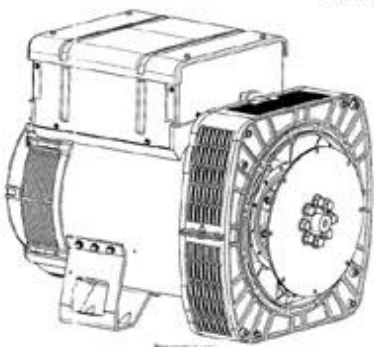


DESIGN NUMBER	252770	
CLASS	12-16	
1)PACOLINE INDUSTRIES PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 21/1, HADAPSAR INDUSTRIAL ESTATE, HADAPSAR, PUNE-411013, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	02/04/2013	
TITLE	HATRACK BRACKET IN LUGGAGE RACK USED IN VEHICLES	
PRIORITY NA		




DESIGN NUMBER	252546		
CLASS	02-03		
1)JSP LTD, A UK CORPORATION, WORSHAM MILL, MINSTER LOVELL, OXFORD, OX29 0TA, UNITED KINGDOM			
DATE OF REGISTRATION	20/03/2013		
TITLE	SAFETY HELMET INTERNAL HARNESS		
PRIORITY NA			
DESIGN NUMBER	256735		
CLASS	15-01		
1)YANMAR CO., LTD., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 1-9, TSURUNOCHO, KITA-KU, OSAKA-SHI, OSAKA 530-8311, JAPAN			
DATE OF REGISTRATION	24/09/2013		
TITLE	INTERNAL COMBUSTION ENGINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-6642	26/03/2013	JAPAN	
DESIGN NUMBER	256806		
CLASS	08-06		
1)GODREJ & BOYCE MFG. CO. LTD. OF LOCKS DIVISION (PLANT-18), PIROJSHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY			
DATE OF REGISTRATION	26/09/2013		
TITLE	HANDLE		
PRIORITY NA			

DESIGN NUMBER	255090		
CLASS	10-02		
1)BULGARI HORLOGERIE SA, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWITZERLAND, OF THE ADDRESS RUE DE MONRUZ 34, 2000 NEUCHATEL, SWITZERLAND			
DATE OF REGISTRATION	09/07/2013		
TITLE	WRISTWATCH		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
716681101	28/01/2013	WIPO	
DESIGN NUMBER	254279		
CLASS	12-16		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	BUMPER COMPONENT OF VEHICLE		
PRIORITY NA			
DESIGN NUMBER	252152		
CLASS	10-05		
1)COSTRUZIONI ELETTRONICHE INDUSTRIALI AUTOMATISMI S.P.A. C.E.I.A. S.P.A., A CORPORATION ORGANIZED UNDER THE LAWS OF ITALY, WHOSE ADDRESS IS CIVITELLA IN VAL DI CHIANA (AR), VIA STRADA PROVINCIALE PESCAIOLA, 54/G-56 CAP, I-52040 FRAZIONE VICIOMAGGIO, ITALY			
DATE OF REGISTRATION	06/03/2013		
TITLE	METAL DETECTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001342570-0002	06/09/2012	OHIM	

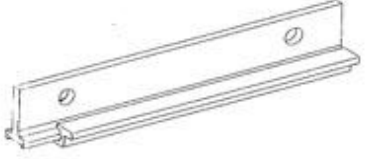
DESIGN NUMBER	254560		
CLASS	07-05		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	18/06/2013		
TITLE	ELECTRIC STEAM IRON		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002157149-0001	20/12/2012	OHIM	
DESIGN NUMBER	252840		
CLASS	09-01		
1)DABUR INDIA LIMITED CORPORATE OFFICE KAUSHAMBI, SAHIBABAD-201010, DISTT. GHAZIABAD (U.P.) INDIA, AN INDIAN COMPANY			
DATE OF REGISTRATION	03/04/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	256003		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	23/08/2013		
TITLE	EARRING		
PRIORITY NA			

DESIGN NUMBER	254948		
CLASS	15-09		
1) D A V COLLEGE MANAGING COMMITTEE, CHITRA GUPTA ROAD, NEW DELHI-110055, 2. DR. B. R. AMBEDKAR, NATIONAL INSTITUTE OF TECHNOLOGY, JALANDHAR-144011 (PUNJAB) INDIA, 3. NATIONAL INSTITUTE OF TECHNOLOGY, KURUKSHETRA-136119 (HARYANA) INDIA, ALL INDIAN NATIONAL			
DATE OF REGISTRATION	03/07/2013		
TITLE	HEAT TREATMENT TRAY FOR HARDENING OF STEEL		
PRIORITY NA			
DESIGN NUMBER	256204		
CLASS	21-02		
1) FREEWILL SPORTS PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956 AND HAVING ITS PRINCIPAL PLACE OF BUSINESS AT S32, 33, INDUSTRIAL AREA, JALANDHAR 144004			
DATE OF REGISTRATION	04/09/2013		
TITLE	BASKET BALL		
PRIORITY NA			
DESIGN NUMBER	254401		
CLASS	12-05		
1) KONE CORPORATION, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF FINLAND, OF THE ADDRESS KARTANONTIE 1, 00330 HELSINKI, FINLAND			
DATE OF REGISTRATION	10/06/2013		
TITLE	PUSH BUTTON IN PANELS FOR LIFTS AND ELEVATORS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002164954-0001	11/01/2013	OHIM	

DESIGN NUMBER	254520		
CLASS	13-02		
1)MOTEURS LEROY-SOMER, A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF FRANCE OF BOULEVARD MARCELLIN LEROY-CS 10015, 16915 ANGOULÊME CEDEX 9, FRANCE			
DATE OF REGISTRATION	14/06/2013		
TITLE	ALTERNATOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002195537-0001	04/03/2013	OHIM	
DESIGN NUMBER	255852		
CLASS	31-01		
1)ASHVINBHAI BHIKHUBHAI SAPARA AN INDIAN NATIONAL AND HAVING ITS PLACE OF BUSINESS AT MADHURAM VRUNDAVAN SOCIETY, YADAV ACADEMY, OPP. SHYAM BHUVAN, JUNAGADH, GUJARAT (INDIA)			
DATE OF REGISTRATION	16/08/2013		
TITLE	BUTTERMILK CHURNING MACHINE		
PRIORITY NA			
PRIORITY NA			
DESIGN NUMBER	255880		
CLASS	09-03		
1)NIMESHKUMAR HIMMATLAL SHAH AN INDIAN NATIONAL SOLE PROPRIETOR OF PADMAVATI PETROLEUM AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT DHARM-RAJ BUILDING, NEAR S.B.I. BANK, SARDAR GANJ ROAD, ANAND, GUJARAT-INDIA			
DATE OF REGISTRATION	16/08/2013		
TITLE	OIL CONTAINER		
PRIORITY NA			
PRIORITY NA			

DESIGN NUMBER	256034	
CLASS	12-16	
1)SHREE RAGHURAM KRUPA STEEL, INDIAN PROPRIETORSHIP FIRM HAVING PRINCIPAL PLACE OF BUSINESS AT JUNAGADH ROAD, OPP. RELIANCE PETROL PUMP, VILLAGE-BHESAN, DIST. JUNAGADH, GUJARAT, INDIA AND HAVING PROPRIETOR PARESHBHAI VINUBHAI ASODIYA, RESIDING AT "JUNAGADH ROAD, B/H. RELIANCE PETROL PUMP, VILLAGE-BHESAN, DIST., JUNAGADH, GUJARAT, INDIAN NATIONALS		
DATE OF REGISTRATION	26/08/2013	
TITLE	FRAME OF TRACTOR CAB	
PRIORITY NA		
DESIGN NUMBER	252563	
CLASS	07-03	
1)MUDITA MULL, OF MULL BUILDINGS, 4, ASHOK MARG, LUCKNOW-226001, INDIA, AN INDIAN CITIZEN		
DATE OF REGISTRATION	20/03/2013	
TITLE	KNIFE	
PRIORITY NA		
DESIGN NUMBER	251830	
CLASS	08-09	
1)EBCO PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 402-3, HYDE PARK, SAKI VIHAR ROAD, MUMBAI-400072, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	22/02/2013	
TITLE	MAGNETIC CATCH	
PRIORITY NA		

DESIGN NUMBER	257019	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	254181	
CLASS	23-01	
1)LUBRIZOL ADVANCED MATERIALS, INC, A DELAWARE CORPORATION OF 9919 BRECKSVILLE ROAD, CLEVELAND, OHIO 44141-3247, U.S.A.		
DATE OF REGISTRATION	30/05/2013	
TITLE	PIPE	
PRIORITY NA		
DESIGN NUMBER	254391	
CLASS	24-02	
1)EPPENDORF AG, ADDRESS AT BARKHAUSENWEG 1, 22339 HAMBURG, GERMANY, A GERMAN COMPANY		
DATE OF REGISTRATION	07/06/2013	
TITLE	THERMOMIXER	
PRIORITY NA		

DESIGN NUMBER	254506		
CLASS	12-16		
1)THK CO., LTD., A JAPANESE COMPANY OF 11-6, NISHIGOTANDA 3-CHOME, SHINAGAWA-KU, TOKYO 141-8503., JAPAN			
DATE OF REGISTRATION	14/06/2013		
TITLE	SEAT RAIL FOR MEANS OF TRANSPORT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-032016	28/12/2012	JAPAN	